

**Shri Kamath :** Is it a fact that the Election Commission has recommended simultaneous elections to the Lok Sabha and to the State Legislative Assemblies, and simultaneous dissolution of these bodies, except those of Andhra, Travancore-Cochin and PEPUSU ?

**Shri Biswas :** Various proposals have been made by the Election Commissioner, and they are being considered by Government. I do not think it will be right for me now to disclose what those proposals are.

**Shri Kamath :** By what approximate date do Government expect to take a decision in this matter ?

**Shri Biswas :** I have said it is too early now to give a final reply.

### Smuggling in Arms

\*296. **Sardar Iqbal Singh :** Will the Minister of Home Affairs be pleased to state:

(a) the number of cases of smuggling in arms between India and Pakistan detected during 1954-55 and upto the 1st June, 1955, ;

(b) the steps taken to check it, and

(c) the type of arms smuggled ?

**The Deputy Minister of Home Affairs (Shri Datar) :** (a) to (c). The information has been called for from the Governments of the States concerned and will be placed on the Table of the House in due course.

**Sardar Iqbal Singh :** May I know whether Government are aware of the fact that some arms are being smuggled from Pakistan to India ?

**Shri Datar :** Government have made enquiries in this very behalf.

### Income-tax Officers

\*297. **Shri Bogawat :** Will the Minister of Finance be pleased to state:

(a) whether retired Income-tax Officers are allowed to practice on the Income-tax side;

(b) the number of retired Income-tax Officers practising in the Income-tax Department at present; and

(c) whether Government propose to frame rules as regards their practice and pensions etc. ?

**The Minister of Revenue and Civil Expenditure (Shri M. C. Shah) :** (a) Yes, Sir,

(b) Information is being collected and will be placed on the Table of the House.

(c) The matter is already under the consideration of the Government of India.

**Shri Bogawat :** May I know whether these retired income-tax officers practising on the income-tax side are likely to influence the officers before whom they practice, and whether the State is at a loss owing to this reason ?

**Shri M. C. Shah :** They are not likely to influence the income-tax officers, but then as I said the matter is under consideration whether they should be allowed to practise or not.

**Shri Bogawat :** Are Government aware that these retired officers practise at the very place where they were officers before ?

**Shri M. C. Shah :** Yes, it is so in some cases.

### प्राकृतिक संकट में सहायता

\*२९८. **श्री लक्ष्मीधर जैना :** क्या वित्त मंत्री सभा-पटल पर एक विवरण रखने की कृपा करेंगे कि जिसमें यह दिखाया गया हो कि १९५४-५५ में बाढ़ तथा भ्रष्टाचार से पीड़ित राज्यों को वित्तीय सहायता के रूप में सरकार ने कितनी राशि दी ?

**वित्तमंत्री के सभा सचिव (श्री बी० धार० भगत) :** मांगी गयी सूचना एक विवरण के रूप में सभा पटल पर रख दी गयी है। [वेलियम परिशिष्ट ३, अनुबन्ध संख्या ५]

**श्री लक्ष्मीधर जैना :** क्या मंत्री जी यह बताने की कृपा करेंगे कि वह राशि किस किस राज्य को किस किस मात्रा में दी गयी है, और जो राशि लोगों को दी गयी है क्या वह बतौर कर्ज के दी गयी है ?

**Mr. Speaker :** The first part of his question is, what is the State-wise disbursement of these funds. What is the second part ?

**Shri Gidwani :** Whether it is loan or grant.

**Shri B. R. Bhagat :** The statement contains all details asked for.

**डा० राम सुभाग सिंह :** हिन्दी में कहिये।

**श्री बी० धार० भगत :** विवरण में सारी बातें दी गयी हैं।

**Shri Bishwa Nath Roy:** In view of the serious condition owing to floods in East Uttar Pradesh, may I know whether Government propose to give immediate help to that part of Uttar Pradesh?

**Shri B. R. Bhagat:** Government will consider it, as soon as the request comes from the State Government.

### Special Marriage Act.

\*299. **Shri B. C. Das:** Will the Minister of Law be pleased to state:

(a) the names of the States which have so far framed rules under the Special Marriage Act, 1954; and

(b) whether in certain States marriages are still being registered under the previous Act and the rules made thereunder?

**The Minister of Law and Minority Affairs (Shri Biswas):** (a) and (b). The information is being collected from the State Governments and will be laid on the Table of the House in due course.

**Shri B. C. Das:** Are Government aware that certain marriages are being registered in the State of Orissa under the Old Special Marriage Act which has been repealed?

**Shri Biswas:** I do not know what the hon. Member means by saying 'are being registered'. They cannot be solemnised except under the new Act. But so far as rules, for instance rules relating to payment of fees etc. are concerned, the rules have not been framed in all the States. But under section 24 of the General Clauses Act, so long as no new rules are framed, the old rules remain in force. These rules relate to unimportant matters or minor matters of procedure and so on. But the solemnization of the marriage must take place in accordance with the provisions of the new Act, and if that is not done, the marriage will not be valid.

**Shri B. C. Das:** Am I to understand that marriages registered under the old rules will be valid?

**Shri Biswas:** Mere registration in the register is not a vital part of the transaction.

### हिन्दी एन्साइक्लोपीडिया

\*३०३. श्री नवल प्रभाकर : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार नागरी प्रचारणी सभा, बनारस द्वारा एक हिन्दी एन्साइक्लोपीडिया संकलित कराने का विचार रखती है; और

(ख) यदि हां, तो इस प्रयोजन के लिये इस संस्था को कितनी वित्तीय सहायता देने का विचार है ?

शिक्षा मंत्री के सभासचिव (डा० एम० एम० दास) : (क) हां, जी।

(ख) यह विषय विचाराधीन है।

श्री नवल प्रभाकर : क्या मैं जान सकता हूँ कि इस प्रकार के और कितने विश्व कोष हैं, एन्साइक्लोपीडिया हैं, जो तैयार हो रहे हैं ?

**Dr. M. M. Das:** There are two encyclopaedias which the Government have decided to prepare. One is being entrusted to the Nagari Pracharini Sabha, Banaras; this encyclopaedia will be in ten volumes of 500 pages each. Another encyclopaedia under the name of *Gyansarovar* is being prepared under the auspices of the Government of India.

श्री नवल प्रभाकर : क्या मैं जान सकता हूँ कि यह जो एन्साइक्लोपीडिया हैं, उनमें अब तक कितना काम हो चुका है और कब तक यह पूर्ण हो सकेगी ?

**Dr. M. M. Das:** So far as this encyclopaedia which will be entrusted to the Nagari Pracharini Sabha, Banaras, is concerned, negotiations are going on and the final decision entrusting this work to the Nagari Pracharini Sabha has not yet been taken.

सेठ गोबिन्द दास : इन दोनों विश्व कोषों में जो कि नागरी प्रचारणी सभा, बनारस द्वारा बनवाया है और दूसरा जो सरकार स्वयं बना रही है, क्या अन्तर होगा और जहां तक नागरी प्रचारणी सभा के कोष का सम्बन्ध है, वहां क्या नागरी प्रचारणी सभा ने कोई योजना सरकार के सामने रखी है कि उसमें कितना खर्चा होगा और क्या उस पर कोई विचार किया गया है ?

**Dr. M. M. Das:** The two encyclopaedias will be of different standards. The encyclopaedia, the preparation of which will be entrusted to the Nagari Pracharini Sabha, will consist of ten volumes of 500 pages each. That will be of a higher standard. The people's encyclopaedia, under the name of *Gyansarovar*, will be for ordinary literate persons. I mean